

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 12/(MAH)/2012
Interlocutory Application No. :

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

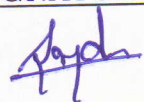



ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: M/s. Sapphire Properties Pvt. Ltd.

V/s.

M/s. Unique Properties Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of
the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv Shweta Jaydev for Petitioner is (Sapphire Properties)	Adv i/b Federal & Kanshilkar for Petitioner	
2.	Mr. Aniket Bahadur Mr. Ranjit Shetty Mr. Sankalp Anantwar i/b. Arjun Poudyal...	Adv for. Respondent. No-8.	
3.	Mr Subhash Chandran	Resp No 2	
4.	Mr Rakesh Malhotra [C-AI]	Resp No. 6	

Order**CP No. 11 to 14/397-398/CLB/MB/MAH/2012**

- In the amendment application moved by the applicant, at request of the proposed Respondents, list this matter for filing reply by proposed Respondents within two weeks.

List this matter on 24.10.2016

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)